

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 99 of 2011

Dated : 18th July, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

N.T.P.C. Limited ... Appellant(s)

Versus

C.E.R.C. & Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran,
Ms. Swapna Seshadri

ORDER

Admit. Issue notice to the Respondents returnable on
19.08.2011. Dasti service is permitted.

Post the matter on **19.08.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/ks